

भारतीय दूरसंचार विनियामक प्राधिकरण

महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग, (पुराना मिन्टो रोड), नई दिल्ली-110002

TELECOM REGULATORY AUTHORITY OF INDIA

Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg, (Old Minto Road) New Delhi-110002

Tel.: 91-11-23237448, Fax: 91-11-23222816

E-mail: secretary@trai.gov.in

D.O. No. 409-17/2015-NSL-I Dated: 11th February 2016

Dear Sh. Derlak.

The Authority issued a Consultation paper on "Migration to IP based network" on 30th June 2014 which was followed by an Open House Discussion on the subject on 2nd December 2014. In response to the consultation paper, some telecom service providers had submitted that as the imminent transition towards IP based network is widely anticipated, it is essential to amend the license conditions to explicitly provide for IP based interconnection.

- 2. Department of Telecom, vide its communication dated 10.11.2015, has also written to TRAI that one of the issues of concern to the Telecom Industry is removal of restriction of Interconnection at IP level to ensure seamless IP interconnection. TRAI initiated a short consultation with the stakeholders vide "Consultation Note on IP Based Interconnection", dated 27.11.2015. After analyzing the various issues involved and considering the comments received from stakeholders, the Authority has finalized its Recommendations on "Interconnection over IP Interface". The Authority's Recommendations are enclosed herewith.
- 3. In keeping with practice, a copy of this letter, along with the Recommendations, is being placed on the website of TRAI (www.trai.gov.in).

This letter issues with the approval of the Authority.

with Regards.

Yours sincerely,

Encl: as above

Shri J.S. Deepak,Secretary,
Department of Telecommunications,

Sanchar Bhawan, 20, Ashoka Road,

New Delhi- - 110 001.